

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2231
ANSWERED ON:07.12.2005
IMPLEMENTATION OF NRHM
Adhalrao Patil Shri Shivaji

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is any proposal under consideration of the Union Government to make the National Rural Health Mission (NRHM) more flexible to meet State specific requirements;
- (b) if so, the details thereof;
- (c) whether various State Governments have sought financial help to develop necessary infrastructure for implementation of the NRHM
- (d) if so, the action taken by the Union Government thereon;
- (e) the names of States which have shown inability to implant the NRHM due to lack of infrastructure ; and
- (f) the reaction of the Union Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) & (b) The NRHM is an overarching umbrella which aims to provide comprehensive, quality health care services with convergence across the various determinants of health. Guidelines for the various initiatives under the Mission have been widely disseminated and the states have the flexibility to finalise the state specific models as per their ground realities and needs. The Generic Guidelines on various topics seek to ensure the overall adherence to the Mission objectives while allowing operational freedom to the states to devise the models.

(c) & (d) The NRHM is subsuming the existing programmes and schemes of the Ministry and allocations for the various programmes are being released under the Mission. Funds have already been allocated on basis of the State PIPs under RCH II. The funds for immunization and for the other vertical programmes of the Ministry have also been allocated as per the appraisal of the proposals submitted by the states. Funds have also been released for strengthening of the primary health care infrastructure and upgrading the available infrastructure to the standards of Indian Public Health Standards. The funds for selection and training of ASHA, untied funds @ Rs. 10,000 per subcentre and Rs. 20 lakh per CHC @ two CHCs per district have been released as additionalities under NRHM.

(e) No state has expressed inability for implementation of NRHM.

(f) Not applicable.